

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5303
ANSWERED ON:14.08.2014
COMPENSATION FOR DEATH UNDERMGNREGS
Ahmed Shri Sultan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers died due to accidents while working during each of the last three years and the current year, State/UT-wise;
- (b) whether there is any provision/proposal for compensation to such deaths of MGNREGS workers while working; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) Information on death of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers due to accidents while working is maintained by the respective Programme Officers and not centrally maintained by the Ministry.
- (b) & (c) Yes, Madam. As per Paragraph 27 of Scheduled II of MGNREGA, 2005, if a person employed under the Scheme meets with death or becomes permanently disabled by accident arising out of and in the course of employment, he or his legal heirs, as the case may be, shall be paid by the implementing agency an ex-gratia as per entitlements under the Aam Aadmi Bima Yojana or as may be notified by the Central Government.